

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-115/ND/2017

IN THE MATTER OF:

M/s. Ultra Tech. Steels (P) Ltd and  
M/s. Amrit Plastics Ltd.

.. PETITIONER

**SECTION :**

**Under Section 230-232**

Order delivered on 02.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

**For the Petitioner/Applicant : -**

**For the Respondents : -**

ORDER

None appears for the petitioner even today. However, a final chance is given to the Counsel for the petitioner to clarify regarding the report of O.L. as directed by this Tribunal vide order dated 25.10.2017.

For this purpose, post the matter on 27.11.2017.

*—Sd/-*  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
02.11.2017